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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

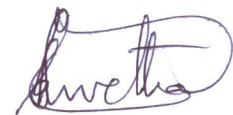
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① TK Bhaskar
Shwetha Vasudevan
Keerthi K

Counsel for
Respondents
1 - 4




② Chandramouli Prabhakar

Counsel for
Petitioners



ORDER

Shri Chandramouli Prabhakar, counsel for petitioner present. Shri T K Bhaskar, counsel for R1 to R4 present and sought time for continuation of the arguments. Time extended at request. Put up on 09.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)